

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**DISTRICT JUDGES - Promotions, Transfers and Postings of District
Judges - ORDERS - ISSUED.**

ROC.NO.1223/2016-B.SPL.

NOTIFICATION NO.394-B.SPL.

DATED:19.02.2016.

READ:

1. G.O.Ms.No.8, Law (L.A & J - SC.F) Department, dated 22.01.2016 read with G.O.Ms.No.11, Law (L.A & J - SC.F) Department, dated 03.02.2016 Government of Telangana.
2. G.O.Ms.No.9, Law (L.A & J - SC.F) Department, dated 08.02.2016 Government of Andhra Pradesh.
3. G.O.Ms.No.7, Law (L.A & J - SC.F) Department, dated 22.01.2016 from the Government of Telangana read with G.O.Ms.No.12, Law (L.A & J - SC.F) Department, dated 03.02.2016 Government of Telangana.
4. G.O.Ms.No.10, Law (L.A & J - SC.F) Department, dated 08.02.2016 Government of Andhra Pradesh.
5. G.O.Ms.No.12, Law (L.A & J - SC.F) Department dated 08.02.2016, Government of Telangana and G.O.Ms.No.53, Law (L.A & J - SC.F) Department, dated 17.11.2015 Government of Andhra Pradesh.
6. G.O.Ms.No.5, Law (L.A & J - SC.F) Department, dated 20.01.2016 and G.O.Ms.No.8, Law (L.A & J - SC.F) Department, dated 28.01.2016 from the Government of Andhra Pradesh, Hyderabad.
7. G.O.Ms.No.6, Law (L.A & J - SC.F) Department, dated 20.01.2016 from the Government of Telangana, Hyderabad.

**The High Court is pleased to order the following Promotions,
Transfers and Postings of District Judges:-**

I

The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1	Smt. G.Uday Gowri, Chairman, Permanent Lok Adalat, Hyderabad	Prl. District and Sessions Judge, Adilabad	Chief Judge, City Civil Court, Hyderabad.	I Addl. District and Sessions Judge, Adilabad.
2.	Sri G.Lakshmipathy, Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad	Prl. District and Sessions Judge, Nalgonda	Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.	I Addl. District and Sessions Judge, Nalgonda.
3.	Sri G.Kanaka Sundar, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam	Prl. District and Sessions Judge, Nizamabad	I Addl. District and Sessions Judge, Khammam.	I Addl. District and Sessions Judge, Nizamabad.
4	Sri A.Hari Haranadha Sarma, I Addl. District and Sessions Judge, Eluru, West Godavari District.	Prl. District and Sessions Judge, Ananthapuram. He shall also be in full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Ananthapuram.	Sri Y. Lakshmana Rao	I Addl. District and Sessions Judge, Ananthapuram.
5	Sri Y. Lakshmana Rao, Chairman,LRAT-cum-II Addl. District and Sessions Judge, Eluru, West Godavari District	I Addl. District and Sessions Judge, Eluru, West Godavari District	Smt. K. Sai Rama Devi,	Sri A. Hari Haranadha Sarma.
6	Smt. K. Sai Rama Devi, Special Judge for trial of cases under SC's & ST's (POA) Act, 1989-cum-VIII Addl. District and Sessions Judge, Eluru, West Godavari District.	Chairman,LRAT-cum-II Addl. District and Sessions Judge, Eluru, West Godavari District	She will be in full additional charge of Special Judge for trial of cases under SC's & ST's (POA) Act, 1989-cum-VIII Addl. District Judge, Eluru, till the new incumbent takes charge.	Sri Y. Lakshmana Rao,

7	Smt. V.B.Nirmala Geethamba, Judge, Family Court- cum-IV Addl. District Judge, Vijayawada, Krishna District.	Prl. District and Sessions Judge, Srikakulam.	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.	Judge, Family Court, Srikakulam
8	Sri V. Appa Rao, Prl. District and Sessions Judge, Srikakulam.	Chairman, Permanent Lok Adalat, Kadapa	Judge, Family Court, Srikakulam	In consultation with the Prl. District and Sessions Judge, Kadapa.
9	Sri N.Tukaramji, III Addl. District and Sessions Judge, Kakinada, East Godavari District.	Prl. District and Sessions Judge, West Godavari at Eluru.	Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District.	I Addl. District and Sessions Judge, Eluru, West Godavari District.

II

Sri P.V.Ramana Rao, formerly XVI Addl. District and Sessions Judge, Malkajgiri, Rangareddy District, whose suspension from service was revoked vide High Court's Proceedings Roc.Nos.963 & 1195/2014-Vigilance Cell, dated 22.01.2016 and directed to await order of his posting vide High Courts Proceedings Roc.No.498/2016-B.Spl., dated 22.01.2016, is posted as Chairman, Permanent Lok Adalat, Warangal (newly sanctioned)

Sri P.V.Ramana Rao, District and Sessions Judge will immediately take charge of his post in consultation with Prl. District and Sessions Judge, Warangal.

III

Sri K.Venkateswarlu, Senior Civil Judge now working as XI Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District on adhoc basis under 15 of Andhra Pradesh State Judicial Service Rules, 2007, who has been appointed as District Judge (Entry Level) under 65% quota for the year 2013 vide G.O.Ms.No.12, Law (L.A & J - SC.F) Department, dated 08.202.2016, Government of Andhra Pradesh and G.O.Ms.No.53, Law (L.A & J - SC.C) Department, dated 17.11.2015 Government of Telangana, is transferred and posted as III Addl. District and Sessions Judge, Asifabad, Adilabad District.

- i) Sri K.Venkateswarlu, will immediately handover charge of his post to the VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Adilabad.
- ii) The VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District will be in full additional charge of the post of XI Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District, until further orders.

IV

The Senior Civil Judges, mentioned in Column Number 2 who are appointed as District Judges (Entry level) by transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer) for the year 2014 under Rule 4(2)(b)(ii) of the Andhra Pradesh State Judicial Service Rules, 2007, as adopted by the State of Telangana, vide G.O.Ms.No.8, Law (L.A & J - SC.C) Department, Government of Telangana, read with G.O.Ms.No.11, Law (L.A & J - SC.F) Department, Government of Telangana, dated 03.02.2016 and G.O.Ms.No.9, Law (L.A & J - SC.F) Department, dated 08.02.2016, Government of Andhra Pradesh, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective new posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. G.Prathima, VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	VI Addl. District and Sessions Judge, Siddipet, Medak District.	II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District	VIII Addl. District and Sessions Judge, Medak
2	Sri Chinnamsetty Raju, Senior Civil Judge working as Secretary, District Legal Services Authority, Machilipatnam, Krishna District	IX Addl. District and Sessions Judge (FTC), Machilipatnam, Krishna District.	Prl. Senior Civil Judge, Machilipatnam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District and Sessions Judge, Machilipatnam

V

The Senior Civil Judges, mentioned in Column Number 2 who are appointed as District Judges (Entry level) by transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer) for the year 2015 under Rule 4(2)(b)(ii) of the Andhra Pradesh State Judicial Service Rules, 2007, as adopted by the State of Telangana, vide G.O.Ms.No.7, Law (L.A & J - SC.C) Department, Government of Telangana, dated 22.01.2016 read with G.O.Ms.No.12, Law (L.A & J - SC.C) Department, Government of Telangana, dated 03.02.2016 and G.O.Ms.No.10, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, dated 08.02.2016, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective new posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1	Sri G.Anwar Basha, Prl. Senior Civil Judge, Kadapa.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa	Addl. Senior Civil Judge, Kadapa.	Shaik Inthiaz Ahmed
2	Shaik Inthiaz Ahmed Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-IV Addl. District and Sessions Judge, Kadapa	Chairman, Permanent Lok Adalat, Srikakulam.	On relief	In consultation with the Prl. District and Sessions Judge, Srikakulam.
3	Sri P.Bhaskara Rao, VI Addl. Chief Metropolitan Magistrate, Hyderabad	Special Judge for trial of Anti Corruption Bureau Cases, Karimnagar	VII Addl. Chief Metropolitan Magistrate, Hyderabad	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.

4	Smt. G.Rajani, Senior Civil Judge, Zaheerabad, Medak District	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy.	Senior Civil Judge, Sangareddy	Smt. A. Bharathi.
5	Smt. A. Bharathi, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-V Addl. District and Sessions Judge, Medak at Sangareddy	I Addl. District and Sessions Judge, Medak at Sangareddy	On relief	Prl. District and Sessions Judge, Medak at Sanaareddy
6	Sri K.Ajitha Simha Rao, Senior Civil Judge, Adilabad.	VII Addl. District and Sessions Judge, Miryalguda, Nalgonda District.	Sri B. Gnanaswara Rao, who is posted as Senior Civil Judge, Adilabad.	I Addl. District and Sessions Judge, Nalgonda.

VI

The Senior Civil Judges, mentioned in Column Number 2 who are appointed as District Judges (Entry Level) by promotion under 65% quota for the year 2015, vide G.O.Ms.No.5, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, dated 20.01.2016 read with G.O.Ms.No.8, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, dated 28.01.2016 and G.O.Ms.No.6, Law (L.A & J - SC.C) Department, Government of Telangana, dated 20.01.2016, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column No.2 are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective new posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. K.V.Maha Lakshmi, I Addl. Senior Civil Judge, Guntur.	Chairman, Permanent, Lok Adalat, Anantapuram	Prl. Senior Civil Judge, Guntur	In consultation with the Prl. District and Sessions Judge, Anantapuram.

2.	Sri Veerapu Nageswar Rao, Prl. Senior Civil Judge, Ankapalle, Visakhapatnam District.	Chairman, Permanent Lok Adalat, Chittoor	Addl. Senior Civil Judge, Anakapalle.	Prl. District and Sessions Judge, Chittoor.
3.	Sri G.Vallabha Naidu, Prl. Senior Civil Judge, Visakhapatnam	XI Addl. District and Sessions Judge, Gudiwada, Krishna District.	I Addl. Senior Civil Judge, Visakhapatnam	Chairman, Co-operative Tribunal, Vijayawada, Krishna District.
4.	Sri R.J.Viswanadham Senior Civil Judge, Addanki, Prakasam District.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Ongole.	Senior Civil Judge, Darsi.	I Addl. District and Sessions Judge, Ongole.
5.	Sri M.V.Bhaskar Rao, X Addl. Chief Metropolitan Magistrate, Secunderabad.	V Addl. District and Sessions Judge, Kothagudem.	XI Addl. Chief Metropolitan Magistrate, Secunderabad	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.
6.	Sri V.Gopala Krishna Rao, Chief Metropolitan Magistrate, Visakhapatnam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Srikakulam	I Addl. Chief Metropolitan Magistrate, Visakhapatnam	Judge, Family Court, Srikakulam.
7.	Sri V.Srinivasa Anjaneya Murthy, Senior Civil Judge, Huzurabad, Karimnagar District.	Presiding Officer, Wakf Tribunal Hyderabad.	Prl. Senior Civil Judge, Karimnagar	Chief Judge, City Small Causes Court, Hyderabad.
8.	Sri K.Siva Rama Krishna, Senior Civil Judge, Srikalahasthi, Chittoor District.	II Addl. Special Judge for CBI Cases, Visakhapatnam. He shall be in full additional charge of the post of III Addl. Special Judge for CBI Cases, Visakhapatnam, till further orders.	Prl. Senior Civil Judge, Tirupati.	Smt. G. Sunitha

9.	Smt. G. Sunitha, II Addl. Special Judge for CBI Cases, Visakhapatnam.	I Addl. Special Judge for CBI Cases, Visakhapatnam	On relief.	Will regularly assume charge as I Addl. Special Judge for CBI Cases, Visakhapatnam, which post she is holding FAC.
10.	Smt. Prema Rajeswari, XVI Addl. Judge, City Civil Court, Hyderabad- cum-XX Addl. Chief M.M. Hyderabad.	Judge, Family Court- cum-VI Addl. District and Sessions Judge, Nalgonda.	XV Addl. Judge, City Civil Court, Hyderabad- cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad.	I Addl. District and Sessions Judge, Nalgonda.
11.	Ms. C.P.Vindheswari, Prl. Senior Civil Judge, Kothagudem, Khammam District.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda	I Addl. Senior Civil Judge, Kothagudem and also the post of II Addl. Senior Civil Judge (FTC) Kothagudem, which post she is holding FAC	I Addl. District and Sessions Judge, Nalgonda.
12.	Sri M.Tirumala Rao, Senior Civil Judge, Piler, Chittoor District.	V Addl. District and Sessions Judge, Rayachoti, Kadapa District. He shall also be in full additional charge of the post of III Addl. District and Sessions Judge, Rajampet, till further orders.	Prl. Senior Civil Judge, Chittoor	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa
13.	Sri G.Kabardhi, Prl. Senior Civil Judge, Vijayawada, Krishna District	IX Addl. District and Sessions Judge, Chittoor	I Addl. Senior Civil Judge, Vijayawada.	VIII Addl. District and Sessions Judge, Chittoor.

14.	Smt. C.Rama Devi, III Addl. Senior Civil Judge, Vijayawada, Krishna District.	Judge, Family Court- cum-VII Addl. District and Sessions Judge, Eluru.	VI Addl. Senior Civil Judge, Vijayawada.	She shall take charge of this post from Sri C.B. Satyanarayana on the A.N. of 29.02.2016
15.	Smt. K.Sudhamani, Senior Civil Judge, Chodavaram, Visakhapatnam District	Judge, Family Court- cum-III Addl. District and Sessions Judge, Srikakulam	Addl. Senior Civil Judge, Anakapalle	Sri B. Goutham Prasad.
16.	Sri B. Goutham Prasad, Judge, Family Court- cum-III Addl. District and Sessions Judge, Srikakulam	I Addl. District and Sessions Judge, Srikakulam.	On relief	He shall regularly assume charge as I Addl. District and Sessions Judge, Srikakulam, which post he is holding FAC.
17.	Sri G.Durgaiah Senior Civil Judge, Avanigadda, Krishna District.	Judge, Family Court- cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.	Addl. Senior Civil Judge, Machilipatnam	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.
18.	Sri D.Hemanth Kumar, Senior Civil Judge, Macherial, Adilabad District.	III Addl. District and Sessions Judge, Rangareddy District.	Senior Civil Judge, Adilabad.	He shall take charge of his post from Sri B.Venkata Prasad on the A.N. of 29.02.2016
19.	Smt. A.Gayathri Devi, VII Addl. Senior Civil Judge, Visakhapatnam.	Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Visakhapatnam.	II Addl. Senior Civil Judge, Visakhapatnam	Prl. District and Sessions Judge, Visakhapatnam.

20.	Smt. P. Annapurna, Senior Civil Judge, working as Secretary, District Legal Services Authority, Srikakulam.	Chairman, Co-operative Tribunal, Visakhapatnam.	Prl. Senior Civil Judge, Srikakulam	Prl. District and Sessions Judge, Visakhapatnam.
21.	Smt. B. Gayathri, II Addl. Senior Civil Judge, Vijayawada, Krishna District.	Chairman, LRAT-cum- IV Addl. District and Sessions Judge, Kakinada.	VII Addl. Senior Civil Judge, Vijayawada	Smt. J. Srilakshmi
22.	Smt. J. Srilakshmi Chairman, LRAT-cum- IV Addl. District and Sessions Judge, Kakinada.	III Addl. District and Sessions Judge, Kakinada.	On relief	She will regularly assume charge as Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, which post she is holding FAC.
23.	Sri B. Rajasekhar, Prl. Senior Civil Judge, Warangal.	III Member, Tribunal for Disciplinary Proceedings-cum- VIII Addl. Chief Judge, City Civil Court, Hyderabad. He will also be in full additional charge of the posts of Chairman and II Member, Tribunal for Disciplinary Proceedings, Hyderabad, until further orders.	I Addl. Senior Civil Judge, Warangal.	XI Addl. Chief Judge, City Civil Court, Hyderabad.
24.	Smt. D. Sarala Kumari, III Addl. Judge, City Civil Court, Secunderabad.	Chairman, Co-operative Tribunal, Hyderabad.	XIX Addl. Judge, City Civil Court, Secunderabad	Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.

25.	Sri M.Rama Krishna, Prl. Senior Civil Judge, Rajahmundry, East Godavari District.	I Addl. District and Sessions Judge, Machilipatnam.	I Addl. Senior Civil Judge, Rajahmundry	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District and Sessions Judge, Machilipatnam.
26.	Smt. S.Rajani, Senior Civil Judge working as Secretary, District Legal Services Authority, Rajahmundry, East Godavari District.	Chairman, Permanent, Lok Adalat, Machilipatnam.	I Addl. Senior Civil Judge, Rajahmundry	In consultation with Prl. District and Sessions Judge, Machilipatnam.
27.	Sri K.Narasimha Chari, Senior Civil Judge, working on Other Duty as Central Project Co-Ordinator, High Court of Judicature, Hyderabad	He shall assume charge as District and Sessions Judge and continue as Central Project Co-Ordinator, High Court of Judicature, Hyderabad	--	--
28.	Sri G.Adinarayana, Prl. Senior Civil Judge, Rajampet, Kadapa District.	XI Addl. District and Sessions Judge, Piler, Chittoor District.	Addl. Senior Civil Judge, Rayachoti, and also the post of Addl. Senior Civil Judge (Fast Track Court), Rajampet at Badwel, which post he is holding FAC	II Addl. District and Sessions Judge, Madanapalle, Chittoor District.

29.	Sri A.Srinivasa Kumar, XV Addl. Chief Metropolitan Magistrate (Vedio Piracy Cases), Hyderabad.	IX Addl. District and Sessions Judge, Wanaparthy, Mahabubnagar District.	XVI Addl. Chief Metropolitan Magistrate, Hyderabad	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
30.	Sri V.Mohan Kumar, Senior Civil Judge working as Secretary, District Legal Services Authority, Prakasam at Ongole.	Judge, Family Court- cum-VIII Addl. District and Sessions Judge, Ongole, Prakasam District.	Prl. Senior Civil Judge, Ongole.	Chairman, Permanent Lok Adalat, Ongole.
31.	Smt. S.Sree Devi, Prl. Senior Civil Judge, Eluru, West Godavari District	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Eluru.	Addl. Senior Civil Judge, Eluru.	Smt. K. Sai Rama Devi.
32.	Sri S.Radha Krishna Murthy, Chief Metropolitan Magistrate, Hyderabad	II Addl. Metropolitan Sessions Judge, Nampally, Hyderabad.	I Addl. Chief Metropolitan Magistrate, Hyderabad.	Sri D. Thirumala Rao.
33.	Sri D. Thirumala Rao, II Addl. Metropolitan Sessions Judge, Nampally, Hyderabad.	I Addl. Metropolitan Sessions Judge, Nampally, Hyderabad.	On relief	Metropolitan Sessions Judge, Hyderabad.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE: 1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
2. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.

3. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
4. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Metropolitan Sessions Judge, Hyderabad.
12. The Chief Judge, City Small Causes Court, Hyderabad
13. **THE PRL. DISTRICT JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
16. The Pay and Accounts Officer, Government of Andhra Pradesh. Hyderabad
17. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
18. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature, Hyderabad
19. **THE EDITORS:**
 1. THE HINDU, HYDERABAD.
 2. THE DECCAN CHRONICLE, SECUNDERABAD
 3. THE NEW INDIAN EXPRESS, HYDERABAD
 4. THE EENADU, HYDERABAD
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